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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 18/NCLT/AHM/2017
With Gujarat High Court C.A. no. 517/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: **Pari Stock Trading Pvt Ltd.**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Hiren Trivedi	Advocate for Petitioner		<u>Hiren Trivedi</u>
2.				

ORDER

Learned Advocate Mr. Hiren Trivedi i/b Sharvil Majumdar present for Petitioner.

Common Representation of Regional Director received.

OL sent a letter seeking direction to the Transferor company to provide necessary information.

Petitioner company is directed to furnish necessary information to OL within one week.

List the matter on 02.11.2017.

B. R. 9.10.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.